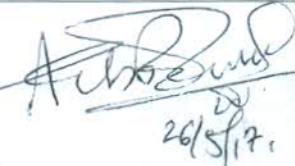
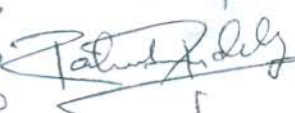


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAC.A.(IB) No.
195/KB/2017
In
C.P. No. 03/2017Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th May, 2017, 10.30 A.M

Name of the Company		Nicco Corporation		
Under Section		10		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

- 1) Anand Basu Mullick, Advocate } For Resolution Professional. } 
26/5/17.
- 2) Rahul Auddy, Advocate } FOR CORPORATE DEBTOR } 

ORDER

Ld. Counsels on behalf of the Resolution Professional and the Corporate Debtor are present.

List the matter on 03/07/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)